NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/702/IB/2017

NAME OF THE PETITIONER(S)

: JDA CONSULTANCY SERVICES PVT LTD

NAME OF THE RESPONDENT(S)

: ANANDRAM DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

ME SHANKARANARAYANAN, Secure Courd

for HARSHINIJ

Prespo one

Course for applicant Course for Carpete Desgrand

ORDER

Counsels for both the parties are present and submitted that time be granted for exploring the possibilities for settlement between the parties. At request, time is enlarged. Put up on 01.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) **MEMBER (JUDICIAL)**

ghk